

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

LOK SABHA

**UNSTARRED QUESTION NO. 5742
TO BE ANSWERED ON 04.04.2025**

State Annual Action Plan under NAM

†5742. Shri Sanjay Haribhau Jadhav:

Shri Arvind Ganpat Sawant:

Shri Omprakash Bhupalsinh *Alias* Pavan Rajenimbalkar:

Will the Minister of AYUSH be pleased to state:

(a) whether the Government has formulated the State Annual Action Plan (SAAPS) for Maharashtra and other States under National AYUSH Mission (NAM) for the years 2024-25 and 2025-26 and if so, the details thereof along with the details of the work under AYUSH Mission in the country, State/UT-wise;

(b) the details of funds allocated to Maharashtra under various schemes/programmes of the said Mission including the funds for setting up of AYUSH hospitals/health and wellness centres and recurring expenditure under various heads during the last five years;

(c) the effective steps taken by the Government to develop AYUSH system and infrastructure in the country including Maharashtra during the last five years and the current year along with the funds allocated in this regard;

(d) whether the aspirational districts have been kept in mind while developing the said AYUSH medical system and infrastructure and if so, the details thereof;

(e) the manner in which the aspirational districts that have been kept in mind; and

(f) if not the reasons therefor?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH
(SHRI PRATAPRAO JADHAV)**

(a) Government of India is implementing the Centrally Sponsored Scheme of the National Ayush Mission (NAM) through States/UTs for the overall development and promotion of Ayush systems in the country by providing financial assistance under different activities as per the proposals received through SAAPs within the existing provision of NAM guidelines.

NAM inter-alia makes provisions for the following major activities in the country through State/UT Governments:-

- (i) Operationalisation of Ayush Health & Wellness Centres by upgrading existing Ayush dispensaries and sub centres
- (ii) Co-location of Ayush facilities at PHCs, CHCs and DHs
- (iii) Upgradation of existing standalone Government Ayush Hospitals
- (iv) Upgradation of existing Government/Panchayat/Government aided Ayush Dispensaries/Construction of building for existing Ayush Dispensary (Rented/dilapidated accommodation)/Construction of building to establish new Ayush Dispensary
- (v) Setting up of 10/30/50 bedded integrated Ayush Hospitals
- (vi) Supply of essential drugs to Government Ayush Hospitals, Government Dispensaries and Government/Government aided Teaching Institutional Ayush Hospitals
- (vii) Ayush Public Health Programmes
- (viii) Establishment of new Ayush colleges in the States where availability of AYUSH teaching institutions is inadequate in Government Sector
- (ix) Infrastructural development of Ayush Under-Graduate Institutions and Ayush Post-Graduate Institutions/ add on PG/ Pharmacy/Para-Medical Courses

The State Annual Action Plans (SAAPs) for State/UT Governments including Maharashtra under NAM are formulated by respective State/UT Governments. The status of SAAPs submitted by State/UT Governments for the year 2024-2025 and amount approved by Ministry of Ayush including Maharashtra is furnished at **Annexure I**. Further, Resource Pool for 2025-26 was communicated to State/UT Governments for submission of SAAPs. However, SAAPs has not been received from States/UTs including Maharashtra for the year 2025-2026 so far.

(b) Under NAM, the details of non-recurring and recurring funds for implementation of different approved activities/programmes of SAAPs including setting up of Ayush hospitals/Health & Wellness Centres during the last five years is furnished at **Annexure II**.

(c) Under NAM, Ministry of Ayush is supporting the efforts of State/UT Governments to develop Ayush system and infrastructure in the country including Maharashtra as per the proposals received from respective States/UTs in their submitted SAAPs as per the provisions of NAM guidelines. The major initiatives/activities supported to the States/UTs as per the proposals received through SAAPs including Maharashtra and funds allocated/released under NAM during the last 5 years & current year is furnished at **Annexure III & IV** respectively.

(d) to (f) Ministry is implementing NAM Scheme through State/UT Governments and Public Health being State subject, selection of districts including Aspirational Districts for development of AYUSH medical systems and infrastructure comes under purview of respective States/UTs.

Annexure I

The status of SAAPs submitted by State/UT Governments and amount approved by Ministry of Ayush including Maharashtra for the year 2024-2025

(Rs.in Lakh)

Sl. No.	State/UT	SAAP Submitted	SAAP Approved
1	Andaman & Nicobar Islands	1591.61	542.75
2	Andhra Pradesh	11790.87	2497.19
3	Arunachal Pradesh	7728.92	1498.84
4	Assam	10894.14	6511.87
5	Bihar	15598.04	10132.35
6	Chandigarh	1007.34	447.58
7	Chhattisgarh	13151.95	3194.06
8	Dadra & Nagar Haveli & Daman & Diu	1381.46	690.73
9	Delhi	0.00	0.00
10	Goa	3650.61	610.67
11	Gujarat	13754.81	2623.10
12	Haryana	5042.5	1371.90
13	Himachal Pradesh	11346.9	2899.08
14	Jammu & Kashmir	10101.44	4361.60
15	Jharkhand	13140.35	3217.05
16	Karnataka	12682.51	6067.28
17	Kerala	25000.00	11037.96
18	Lakshadweep	467.42	220.47
19	Madhya Pradesh	15754.36	8169.59
20	Maharashtra	9994.182	2681.15
21	Manipur	4546.74	1276.67
22	Meghalaya	8623.34	1101.480
23	Mizoram	1235.40	1520.480
24	Nagaland	3089.97	1342.11
25	Odisha	8946.77	2369.21
26	Puducherry	2578.0	683.40
27	Punjab	7036.199	1701.10
28	Rajasthan	58144.11	15051.79
29	Sikkim	700.49	434.78
30	Tamil nadu	21214.57	3690.16
31	Telangana	9956.92	6181.54
32	Tripura	16773.49	815.77
33	Uttar Pradesh	107167.99	13903.18
34	Uttarakhand	5547.40	2441.12
35	West Bengal	7984.12	2308.43
36	Ladakh	308.09	190.28
Total		447933.011	447933.011

Annexure II

The details of non- recurring and recurring funds allocated to State of Maharashtra under NAM during the last five years.

(Rs.in lakh)			
Year	Recurring	Non-Recurring	Total
2019-20	1652.682	2655.961	4308.643
2020-21	0.00	0.00	0
2021-22	0.00	0.00	0
2022-23	0.00	0.00	0
2023-24	832.906	1402.63	2235.536
2024-25	1232.377	1448.78	2681.157
Total	3717.965	5507.371	9225.336

Major initiatives/activities supported as per the proposals received from States/UTs through SAAPs including Maharashtra during last five years including current year:

- (i) 150 units supported for setting up of Integrated AYUSH hospitals including 04 units of 50-bedded Integrated Ayush Hospitals (IAHs) at Jalna, Thane, Nagpur, Osmanabad, Gondia, Chhatrapati Sambhaji Nagar & Buldhana & 03 Units of 30-bedded IAH at Jalgaon, Gadchiroli & Wardha in Maharashtra.
- (ii) 138 Ayush Hospitals and 1265 Ayush dispensaries have been supported for Up-gradation of infrastructure and other facilities including 14 Ayush dispensaries in Maharashtra
- (iii) 1199 PHCs, 465 CHCs and 209 DHs have been supported under co-location for recurring assistance of medicines and contingency on an average in each year including 261 Co-located Ayush facilities in Maharashtra
- (iv) 1033 Ayush Hospitals and 10608 Ayush dispensaries have been supported for supply of essential Ayush medicines on an average in each year including 385 Ayushman Arogra Mandir and 261 Co-located Ayush facilities in Maharashtra
- (v) 08 units supported for establishment of New Ayush Educational Institutions
- (vi) 53 Under-Graduate and 33 Post-Graduate AYUSH Educational Institutes have been supported for Upgradation of infrastructure, Library and other things including 5 Under-Graduate and 03 Post-Graduate in Maharashtra
- (vii) 699 Ayush Gram have been supported including 24 in Maharashtra
- (viii) 12500 Ayushman Arogya Mandir (Ayush) have been approved including 385 AAM (Ayush) in Maharashtra

Annexure IV

Details of funds allocated to State/UT Governments including Maharashtra during the last five years and the current year:

(Rs. In Lakh)

S. No.	Name of States/UTs	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andaman & Nicobar Islands	365.41	251.80	296.06	142.38	407.28	542.75
2	Andhra Pradesh	1900.59	385.40	0.00	0.00	0.00	2497.19
3	Arunachal Pradesh	383.33	678.09	180.85	402.04	1186.04	1498.84
4	Assam	1601.32	347.15	639.52	1011.77	3471.45	6511.87
5	Bihar	2661.29	516.53	1686.07	0.00	1161.06	0.00
6	Chandigarh	0.00	195.80	94.86	189.73	226.31	447.58
7	Chhattisgarh	0.00	2691.06	841.30	0.00	2151.42	3194.06
8	Dadra & Nagar Haveli and Daman & Diu	63.85	0.00	0.00	0.00	408.45	690.73
9	Delhi	0.00	0.00	0.00	0.00	0.00	0.00
10	Goa	118.65	65.98	218.98	142.28	628.30	610.67
11	Gujarat	2229.69	244.01	466.92	1908.62	2961.42	2623.10
12	Haryana	2299.47	3034.42	647.70	1219.90	3026.58	1371.9
13	Himachal Pradesh	2045.89	494.94	1261.80	3873.57	3659.22	2899.08
14	Jammu & Kashmir	1848.53	2285.75	1313.10	4895.08	7510.36	4361.6
15	Jharkhand	1522.31	0.00	1309.76	7752.57	2390.42	3217.05
16	Karnataka	1791.70	2184.37	1821.46	1714.08	5031.54	6067.28
17	Kerala	1540.53	2337.58	1153.38	4399.82	7989.40	11037.96
18	Lakshadweep	426.87	19.60	64.25	116.32	332.01	220.47
19	Madhya Pradesh	4012.34	5608.63	3123.19	1716.00	6120.00	8169.59
20	Maharashtra	4308.64	0.00	0.00	0.00	2235.53	2681.15
21	Manipur	907.07	571.72	170.04	1723.00	0.00	1276.67
22	Mizoram	199.51	657.73	259.08	117.27	1057.85	1101.48
23	Meghalaya	348.21	247.97	609.78	796.84	1722.60	1520.48
24	Nagaland	950.58	1254.89	232.27	495.78	1016.97	1342.11
25	Odisha	726.09	716.64	1075.38	0.00	0.00	2369.21
26	Puducherry	238.41	47.66	200.27	623.95	197.08	683.4
27	Punjab	1155.49	89.77	527.28	0.00	109.85	1701.1
28	Rajasthan	1987.59	2276.40	3189.00	0.00	3731.51	15051.79
29	Sikkim	330.59	350.44	99.30	626.06	492.37	434.78
30	Tamil Nadu	1993.91	616.58	2348.26	2428.68	6635.76	3690.16
31	Telangana	934.17	0.00	3132.25	0.00	1225.16	6181.54
32	Tripura	0.00	270.08	138.71	1030.90	566.99	815.77
33	Uttar Pradesh	7923.69	10373.85	13809.72	14437.59	12418.59	13903.18
34	Uttarakhand	825.34	656.46	2622.50	1855.79	3234.37	2441.12
35	West Bengal	1849.74	247.34	2118.04	1056.58	3379.38	2308.43
36	Ladakh	0.00	0.00	187.45	72.26	47.32	190.28
Total		49490.8	39718.64	45838.53	54748.86	86732.59	113654.37